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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2162/2004
MA NO.1823/2004

New Delhi this the 8th September, 2004

**HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

1. Shri Budhi Ram,
S/o Shri Mahidhar Prasad
Air Conditioning Helper Khallasi
Under Section Engineer (Electrical)
Northern Railway, Dehradun.
2. Anuj Kumar
S/o Shri Ram Gulam
Air Conditioning Helper Khallasi
Under Section Engineer (Electrical)
Northern Railway, Dehradun.
3. Sokhan Singh
S/o Shri Kesar Singh
Air Conditioning Helper Khallasi
Under Section Engineer (Electrical)
Northern Railway, Dehradun.
4. Rajesh Kumar
S/o Shri Kalloo Ram
Air Conditioning Helper Khallasi
Under Section Engineer (Electrical)
Northern Railway, Dehradun.
5. Sunil Kumar Pal
S/o Kailash nan Pal
ACC Helper Khallasi working under the
Section Engineer (Electrical)
Northern Railway, Bareilly.
6. Rakesh Kumar
S/o Shri Bhopal Singh
ACC Helper Khallasi working under the
Section Engineer (Electrical)
Northern Railway, Bareilly.
7. Ram Swaroop
S/o Shri Pirthoo
ACC Helper Khallasi working under the
Section Engineer (Electrical)
Northern Railway, Bareilly.

8. Ashok Verma
S/o Shri K.P. Verma,
ACC Helper Khallasi working under the
Section Engineer (Electrical)
Northern Railway, Bareilly.
9. Himmat Singh
S/o Shri Keshar Singh
AC Fitter Grade.III under the
S.E. (Electrical)
Northern Railway, Dehradun.
10. Vinod Singh Rawat,
S/o Shri Raghuveer Singh
A.C.C. Helper Khallasi under
S.E. (Electrical)
Northern Railway, Dehradun
11. Mohd.Arif,
S/o Shri Azizullahaq
A.C.C. Helper Khallasi under
S.E. (Electrical)
Northern Railway, Dehradun
12. Santosh Kumar
S/o Shri Mahaveer
A.C.C. Helper Khallasi under
S.E. (Electrical)
Northern Railway, Dehradun
13. Surender Mohan
S/o Shri Lalit Mohan
AC Fitter Grade.III under the
S.E. (Electrical)
Northern Railway, Dehradun
14. Raghuveer Singh
S/o Shri Chandan Singh
AC Fitter Grade.III under the
S.E. (Electrical)
Northern Railway, Dehradun
15. Dharmendra Kumar
S/o Shri Daya Ram
Highly Skilled A.C.Fitter Gr.I,
Under S.E. (Electrical)
Northern Railway, Dehradun
16. Shiva Swamy
S/o Shri Durai Swamy
AC Fitter Grade.III under
S.E. (Electrical)

Northern Railway, Dehradun

...Applicants

(By Advocate: Ms.Meenu Mainee)

Versus

1. Union of India through
The General Manager,
Northern Railway, Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway, Moradabad.

...Respondents.

ORDER (ORAL)

By Shri V.S.Aggarwal, Chairman

Earlier applicant Hardev Singh and Others who were not the applicants filed OA 184/2004. It was disposed of by this Tribunal on 4.5.2003 with the following directions

“Accordingly, we allow the OA partly with the directions to the respondents that the merged cadre of Air Conditioning staff and the electrical staff be introduced as ordered in the impugned order but the option of the existing staff may be obtained before driving them into the unified cadre of Electrical Technicians. OA is disposed of accordingly. No order as to costs.”

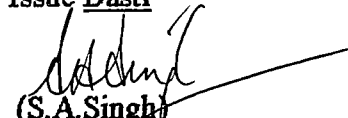
The applicants by virtue of the present application seek a direction that the respondents should act in accordance with the decision of Hardev Singh and Others and if at all there is a merger of the cadre, it should be prospectively in nature. During the course of the submission, it was stated that the applicants have only submitted a representation on 14.7.2004. In other words even the required period six months has not expired. We hope that the Divisional Railway Moradabad would consider the representation and pass an appropriate speaking order within the prescribed period taking


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stock of these facts and the circumstances. At this stage, therefore no further direction is required. The OA is disposed of with liberty to the applicants to take recourse under law.

Issue Dasti


(S.A. Singh)
Member(A)
/kdr/


(V.S. Aggarwal)
Chairman